

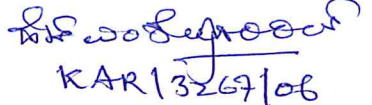
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 91/17 in CP No.53/ BB/2017	-	For hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Namasthe Exports Pvt. Ltd. & Others.

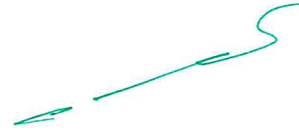
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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9	H.M.SHESHAGIRI 9448506842 PROXY ADVOCATE	FOR PETITIONER	 KAR/3267/06
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ORDER

Proxy Counsel for Petitioner is present. He has filed application for adjournment. Application is allowed case is adjourned to 18/12/2017.


Member (T)


Member (J)